

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


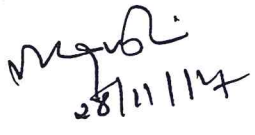
(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/641/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : JUARA IT SOLUTIONS PVT LTD  
NAME OF THE RESPONDENT(S) : J TEHCNOLOGIES INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>		

1) Sandeep Kumar. Per Pibi Vishnu	Counsel for Operational Creditor.	
2. B. Udhaya Kumar, Counsel for A.M. SRIDHARAN	Counsel for Corporate debtor	 28/11/17

**ORDER**

Counsels for both the parties are present. The Application has been filed under section 9 of the IBC, 2016. All the requirements have been fulfilled. The Application is admitted for hearing. Counsel for the Respondent has received copy of the petition along with the type set in the open Court from the Counsel for the Operational Creditor. Counsel for the Respondent is directed to file reply within one week by giving copy to the other side. Put up on **04.12.2017 at 10.30 A.M.**

  
MEMBER (JUDICIAL)